

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-67/2022/8403/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 3rd October, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/2023/6731, dtd. 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.09.2023, till the morning of 03.10.2023**, has been granted. The Additional Sessions Judge-cum-Special Judge, POCSO, Sivasagar, in her absence, the Additional District & Sessions Judge, FTC, Sivasagar, and, in his absence, the next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-67/2022/8404/A, dated , 03-10-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]